

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.896 of 2019**

**IN THE MATTER OF:**

**Beacon Trusteeship Ltd.**

**.....Appellant**

**Vs.**

**Earthcon Infracon Pvt. Ltd. & Ors.**

**.....Respondents**

**Present :**

**For Appellant: Mr. K.Datta with Mr. Ayush Agarwala, Mr. Shikhar Mittal,  
Ms. Tanvi Sapra, Ms. Pallavi Srivastava, Advocates**

**O R D E R**

**02.09.2019** - Learned counsel for the Appellant is allowed to file copy of Form – 5 along with annexures therein filed before Adjudicating Authority within three days.

Place the case for ‘admission’(after notice) on **6<sup>th</sup> September, 2019.**

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc